



2026:AHC:16312

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19105 of 2025

Rama Shanker Tripathi

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sharad Kumar Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Matter has been taken up in the revised list.
2. Though Sri Gaurav Singh, learned Standing Counsel is present, but nobody is present for the petitioner.
3. The writ petition is **dismissed for want of prosecution.**

January 22, 2026

N.S.Rathour

(Vikas Budhwar,J.)